

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO -304  
ANSWERED ON - 24/07/2024

**DE-ADDICTION CENTRES**

304. # SHRI NEERAJ DANGI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the action plan of Government at national level to tackle drug menace for an addiction-free India;
- (b) the State-wise details of districts affected by excessive drug abuse;
- (c) the details of problems being faced by Government in achieving the targets set for reducing drug abuse; and
- (d) whether drug addicts are not getting proper treatment at de-addiction centres due to untrained personnel, if so, the efforts being made by the Government to overcome this problem?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

- (a) The action plan at national level to tackle drug menace for addiction free India is at Annexure-I.
- (b) As per the Comprehensive National Survey on Extent and Pattern of Substance Use in India, 2019 conducted by Department of Social Justice & Empowerment through National Drug Dependence Treatment Centre (NDDTC), All India Institute of Medical Sciences (AIIMS), Delhi. The substance-wise, state-wise prevalence and number of drug users in the Country are at Annexure-II.
- (c) Some of the reasons are as under:
  - i. People who are in drug use, do not come out for help and treatment due to associated stigma.
  - ii. Timely submission of State Action Plans (SAPs), Utilisation Certificates (UCs) and physical progress reports by some of the States/UTs is wanting.
  - iii. Non-implementation of Single Nodal Agency (SNA) mechanism by some States/UTs and non-transfer of funds from State Treasury to the SNA account within the stipulated timelines.

(d) The drug addicts are getting treatment at the Department supported de-addiction centres like Integrated Rehabilitation Centres for Addicts (IRCA), Outreach and Drop In Centres (ODIC), District De-Addiction Centres (DDAC) and Addiction Treatment Facilities (ATF). The staff members at these centres are regularly trained by the Ministry through National Institute of Social Defence (NISD) and NDDTC, AIIMS, Delhi.

In addition, a Toll-free Helpline for de-addiction, 14446 is being maintained by the Department of Social Justice & Empowerment for providing primary counselling and immediate referral services to the persons seeking help through this helpline.

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**Reply to point (a) of Rajya Sabha Unstarred Question No. 304 for 24.07.2024 regarding "De-Addiction Centres"**

**National Action Plan for Drug Demand Reduction (NAPDDR)**

Ministry of Social Justice & Empowerment is the nodal Ministry for drug demand reduction in the country. To tackle the issue of substance use, this Department formulated and is implementing National Action Plan for Drug Demand Reduction (NAPDDR), a centrally sponsored scheme under which financial assistance is provided to:

- i. 'State Governments/ Union Territory (UT) Administrations for Preventive Education and Awareness Generation, Capacity Building, Programmes for Drug Demand Reduction by States/UTs etc.
  - ii. 'NGOs/VOs for running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCA), Community based peer Led Intervention (CPLI) for early Drug Use Prevention among Adolescents, Outreach and Drop In Centres (ODIC) and District De-Addiction Centres (DDACs)'; and
  - iii. Government Hospitals for Addiction Treatment Facilities (ATFs)
2. The following activities are undertaken under the NAPDDR:

- i. Preventive Education and Awareness Generation
- ii. Capacity Building
- iii. Treatment and Rehabilitation
- iv. Setting quality standards
- v. Focused Intervention in vulnerable areas
- vi. Skill development, vocational training and livelihood support of user/dependent.
- vii. Survey, Studies, Evaluation, Research and Innovation on the subject covered under the scheme.
- viii. Programmes for Drug Demand Reduction by States/UTs
- ix. Monitoring & Evaluation, Surveillance and Social Audit
- x. Accreditation for organizations

3. The following activities have been undertaken under NAPDDR scheme:

- i. 345 Integrated Rehabilitation Centres for Addicts (IRCA) that provide in-patient treatment to drug users along with counselling, detoxification/de-addiction, after care and re-integration into the social mainstream.
- ii. 47 Community based Peer led Intervention (CPLI) programmes work with children below 18 to create awareness against drugs and teach life skills.
- iii. 74 Outreach and Drop In Centres (ODIC) which provide safe and secure space with provision of screening, assessment and counselling and thereafter provide referral and linkage to treatment and rehabilitation services.
- iv. 105 Addiction Treatment Facilities (ATFs) in Government hospitals.

- v. 71 District De-Addiction Centres (DDACs) which provides all three facilities provided by IRCA, ODIC & CPLI under one roof.
- vi. All of these facilities have been geo-tagged for ease of access to those in need.
- vii. A Toll-free Helpline for de-addiction, 14446 is being maintained by the Ministry of Social Justice & Empowerment for providing primary counselling and immediate referral services to the persons seeking help through this helpline.
- viii. Navchetna Modules, teacher training modules have been developed by MoSJE for sensitizing students (6th -11th standard), teachers and parents on drug dependence, related coping strategies and life skills.
4. Nasha Mukht Bharat Abhiyaan (NMBA):
- i. NMBA was launched on 15th August 2020 by Ministry of Social Justice & Empowerment and is now being implemented in all the districts of the country. Nasha Mukht Bharat Abhiyaan intends to reach out to the masses and spread awareness about substance use with focus on higher educational Institutions, university campuses & schools, reaching out & identifying dependent population, focus on counselling & treatment facilities in hospitals & rehabilitation centres and Capacity building programmes for service providers.
- ii. Since its launch, a wide range of activities have been conducted throughout the country that have fostered participation from all quarters of society and stakeholders. There has been a shift from an earlier approach of organisational involvement to community involvement in the issue of substance abuse. The states, districts and other stakeholders have taken ownership of the Abhiyaan that has helped transform the Abhiyaan into a jan andolan.
- iii. Till now, through the various activities undertaken on-ground, 11.15+ crore people have been sensitized on substance use including 3.5+ Crore Youth and 2.34+Crore Women.
- iv. Participation of 3.37+ Lakh educational institutions has ensured that the message of the Abhiyaan reaches children and youth of the country.
- v. A strong force of 8,000+ Master Volunteers (MVs) have been identified and trained.
- vi. Awareness through official Social Media accounts of the Abhiyaan on Twitter, Facebook & Instagram.
- vii. NMBA Mobile Application developed to gather and collect the data of NMBA activities and represent on the NMBA Dashboard at district, state and national level.
- viii. NMBA Website (<http://nmba.dosje.gov.in>) provides detailed information and insights to the user/viewer about the Abhiyaan, an online discussion forum, NMBA dashboard, e-pledge.
- ix. A National Online Pledge to be Drug Free had 1.67+ Crore students from 99,595 educational institution pledging to be drug free.
- x. MoUs have been signed with Spiritual organizations like The Art of Living, Brahma Kumaris, SantNirankari Mission, ISKCON, Shri Ram Chandra Mission and All World Gayatri Pariwar to support NMBA and conduct mass awareness activities.

The substance-wise, state-wise prevalence and number of drug users in the Country are as under: -

State/ UT	CANNABIS				Opioids				Sedatives			
	Male		Female		Male		Female		Male		Female	
	%	EST	%	EST	%	EST	%	EST	%	EST	%	EST
JAMMU & KASHMIR	1.87	108000	0.69	36000	9.21	534000	0.16	8000	2.77	160000	0.16	8000
HIMACHAL PRADESH	5.96	187000	0.33	10000	11.20	351000	0.01	<1000	3.86	121000	0.20	6000
PUNJAB	18.12	2424000	6.44	787000	18.20	2434000	0.37	45000	7.66	1025000	0.43	52000
CHANDIGARH	0.91	5000	0.47	2000	5.30	29000	0.10	<1000	2.57	14000	0.16	<1000
UTTARAKHAND	5.61	262000	1.11	51000	4.94	230000	0.18	8000	3.90	182000	0.20	9000
HARYANA	10.67	1328000	1.71	191000	16.21	2018000	0.31	35000	4.98	619000	0.28	31000
NCT OF DELHI	13.74	1162000	1.94	149000	14.36	1214000	0.56	43000	5.26	445000	0.29	23000
RAJASTHAN	0.17	55000	0.09	28000	2.86	915000	0.02	6000	0.59	189000	0.03	10000
UTTAR PRADESH	13.22	12179000	1.07	917000	3.78	3486000	0.32	274000	2.01	1848000	0.11	94000
BIHAR	2.39	1117000	0.21	88000	0.37	172000	<0.01	<1000	0.11	50000	0.01	3000
SIKKIM	19.73	60000	1.13	3000	33.46	101000	2.32	6000	27.92	84000	1.58	4000
ARUNACHAL PRADESH	12.61	83000	1.96	13000	39.00	257000	4.85	31000	10.48	69000	0.55	4000
NAGALAND	7.39	58000	1.80	13000	49.12	383000	0.30	2000	17.69	138000	0.94	7000
MANIPUR	6.93	96000	0.57	8000	22.75	314000	5.74	80000	14.64	202000	0.74	10000
MIZORAM	6.02	30000	0.49	2000	49.58	243000	2.11	10000	12.92	63000	0.65	3000
TRIPURA	2.36	40000	1.81	30000	9.83	166000	0.03	<1000	1.16	20000	0.06	<1000
MEGHALAYA	3.02	39000	0.35	5000	12.35	159000	0.39	5000	1.79	23000	0.09	<1000
ASSAM	4.42	619000	0.08	11000	5.73	803000	0.02	2000	1.54	215000	0.08	11000
WEST BENGAL	1.40	600000	0.35	143000	1.53	659000	0.13	52000	1.32	568000	0.07	29000
JHARKHAND	0.84	126000	0.36	51000	2.09	313000	0.05	7000	1.03	155000	0.05	8000
ODISHA	9.44	1786000	1.01	190000	5.67	1072000	0.01	2000	3.12	590000	0.16	30000
CHHATTISGARH	9.48	1129000	0.43	51000	3.08	367000	0.02	2000	2.73	325000	0.14	16000
MADHYA PRADESH	2.40	815000	0.23	74000	2.20	747000	0.19	60000	1.83	621000	0.10	32000
GUJARAT	0.81	236000	0.56	149000	2.73	791000	0.00	1000	2.28	659000	0.13	33000
DAMAN & DIU	2.69	5000	0.19	<1000	13.53	25000	<0.01	<1000	0.21	<1000	0.02	<1000
DADRA & NAGAR HAVELI	0.20	<1000	0.39	1000	2.78	6000	<0.01	<1000	0.41	<1000	0.03	<1000
MAHARASHTRA	3.29	1751000	0.54	269000	2.06	1096000	0.23	114000	2.05	1092000	0.11	55000
ANDHRA PRADESH	1.80	400000	0.28	64000	4.45	985000	0.01	2000	3.14	695000	0.16	35000
KARNATAKA	0.91	259000	0.16	44000	2.50	716000	0.08	21000	0.89	254000	0.05	13000
GOA	1.97	13000	0.71	5000	4.79	32000	1.85	12000	2.50	16000	0.13	<1000
LAKSHADWEEP	0.15	<1000	0.22	<1000	2.18	<1000	2.40	1000	2.04	<1000	0.11	<1000
KERALA	2.52	343000	0.16	24000	1.79	243000	<0.01	<1000	1.00	135000	0.05	7000
TAMIL NADU	0.25	86000	0.06	22000	0.50	171000	0.02	6000	0.57	192000	0.03	10000
PUDUCHERRY	0.34	2000	<0.01	<1000	4.46	27000	<0.01	<1000	7.64	46000	0.36	2000
ANDAMAN & NICOBAR ISLANDS	0.32	<1000	0.21	<1000	1.79	3000	1.73	3000	1.48	3000	0.08	<1000
TELANGANA	0.94	149000	0.31	51000	3.98	633000	0.07	11000	2.27	362000	0.11	18000
INDIA	4.91	27549000	0.65	3480000	3.87	21694000	0.16	853000	1.99	11182000	0.11	567000

Note: EST- Estimated

State/ UT	Cocaine				ATS				Inhalants				Hallucinogens			
	M		F		M		F		M		F		M		F	
	%	EST	%	EST	%	EST	%	EST	%	EST	%	EST	%	EST	%	EST
JAMMU & KASHMIR	0.01	<1000	<0.01	<1000	0.03	2000	<0.01	<1000	2.19	127000	0.14	7000	0.02	1000	<0.01	<1000
HIMACHAL PRADESH	0.07	2000	0.01	<1000	0.02	<1000	<0.01	<1000	6.29	197000	0.37	11000	<0.01	<1000	<0.01	<1000
PUNJAB	1.12	150000	0.12	14000	1	134000	0.18	22000	1.82	243000	0.12	15000	<0.01	<1000	<0.01	<1000
CHANDIGARH	0.07	<1000	0.01	<1000	0.13	<1000	0.03	<1000	0.29	2000	0.02	<1000	0.01	<1000	<0.01	<1000
UTTARAKHAND	0.04	2000	0.00	<1000	0.04	2000	0.01	<1000	1.86	87000	0.11	5000	0.15	7000	0.01	<1000
HARYANA	0.16	20000	0.02	2000	0.59	73000	0.11	12000	4.7	585000	0.3	34000	0.23	29000	0.02	2000
NCT OF DELHI	0.14	12000	0.02	1000	0.97	82000	0.17	13000	8.05	681000	0.51	39000	0.69	58000	0.05	4000
RAJASTHAN	0.17	56000	0.02	5000	0.16	51000	0.03	9000	0.24	77000	0.01	3000	0.17	55000	0.01	3000
UTTAR PRADESH	0.03	29000	<0.01	3000	0.15	138000	0.03	26000	1.26	1161000	0.08	69000	0.04	37000	<0.01	<1000
BIHAR	<0.01	<1000	<0.01	<1000	0.02	9000	<0.01	<1000	0.14	66000	0.01	4000	0.03	14000	<0.01	<1000
SIKKIM	1.00	3000	0.11	<1000	0.09	<1000	0.02	<1000	8.17	25000	0.53	1000	0.3	1000	0.02	<1000
ARUNACHAL PRADESH	5.29	35000	0.52	3000	6.07	40000	1.02	7000	9.88	65000	0.59	4000	0.51	3000	0.03	<1000
NAGALAND	0.48	4000	0.05	<1000	0.28	2000	0.05	<1000	1.54	12000	0.09	1000	<0.01	<1000	<0.01	<1000
MANIPUR	<0.01	<1000	<0.01	<1000	7.92	109000	1.28	18000	3.98	55000	0.23	3000	0.41	6000	0.02	<1000
MIZORAM	<0.01	<1000	<0.01	<1000	0.51	3000	0.08	<1000	5.18	25000	0.3	1000	0.15	1000	0.01	<1000
TRIPURA	<0.01	<1000	<0.01	<1000	0.02	<1000	<0.01	<1000	<0.01	<1000	<0.01	<1000	0.02	<1000	<0.01	<1000
MEGHALAYA	0.09	<1000	0.01	<1000	0.09	1000	<0.01	<1000	0.15	2000	0.01	<1000	<0.01	<1000	<0.01	<1000
ASSAM	0.02	3000	<0.01	<1000	0.22	31000	0.04	5000	2.3	322000	0.14	19000	0.04	6000	<0.01	<1000
WEST BENGAL	0.00	<1000	<0.01	<1000	<0.01	<1000	<0.01	<1000	0.67	288000	0.04	17000	0.02	9000	<0.01	<1000
JHARKHAND	0.02	3000	<0.01	<1000	0.06	9000	0.01	1000	2.96	444000	0.18	26000	0.06	9000	<0.01	<1000
ODISHA	0.01	<1000	<0.01	<1000	0.14	26000	0.02	4000	0.05	9000	<0.01	<1000	<0.01	<1000	<0.01	<1000
CHHATTISGARH	0.01	<1000	<0.01	<1000	0.01	1000	<0.01	<1000	1.09	130000	0.06	7000	<0.01	<1000	<0.01	<1000
MADHYA PRADESH	0.12	41000	0.01	4000	0.23	78000	0.04	13000	2.1	713000	0.13	42000	0.09	31000	0.01	3000
GUJARAT	<0.01	<1000	<0.01	<1000	<0.01	<1000	<0.01	<1000	0.17	49000	0.01	3000	<0.01	<1000	<0.01	<1000
DAMAN & DIU	1.86	3000	0.35	<1000	13.99	26000	4.46	4000	<0.01	<1000	<0.01	<1000	0.04	<1000	<0.01	<1000
DADRA & NAGAR HAVELI	1.24	3000	0.16	<1000	0.19	<1000	0.04	<1000	3.21	7000	0.26	<1000	0.17	<1000	0.01	<1000
MAHARASHTRA	0.93	493000	0.09	47000	0.81	431000	0.14	70000	1.4	744000	0.09	45000	1.06	564000	0.07	35000
ANDHRA PRADESH	<0.01	<1000	<0.01	<1000	0.03	7000	0.01	2000	1.47	326000	0.08	18000	<0.01	<1000	<0.01	<1000
KARNATAKA	0.15	42000	0.01	4000	0.21	60000	0.03	8000	0.81	232000	0.05	14000	0.1	29000	0.01	3000
GOA	0.67	4000	0.06	<1000	1.1	7000	0.18	1000	4.76	31000	0.28	2000	0.12	1000	0.01	<1000
LAKSHADWEEP	1.10	<1000	0.11	<1000	1.57	<1000	0.27	<1000	1.93	1000	0.12	<1000	1.52	<1000	0.1	<1000
KERALA	0.09	13000	0.01	1000	0.22	30000	0.03	5000	1.05	143000	0.05	8000	0.69	94000	0.04	6000
TAMIL NADU	0.02	7000	<0.01	1000	0.06	20000	0.01	3000	0.39	132000	0.02	7000	0.09	30000	0.01	3000
PUDUCHERRY	0.00	<1000	<0.01	<1000	0.32	2000	0.05	<1000	3.34	20000	0.18	1000	0.06	<1000	<0.01	<1000
ANDAMAN & NICOBAR ISLANDS	0.84	2000	0.09	<1000	1.19	2000	0.22	<1000	2.94	5000	0.19	<1000	1.65	3000	0.11	<1000
TELANGANA	0.14	22000	0.01	2000	1.23	196000	0.2	32000	1.39	221000	0.08	13000	1.17	186000	0.07	11000
INDIA	0.17	953000	0.02	91000	0.28	1570000	0.05	268000	1.29	7233000	0.08	429000	0.21	1178000	0.01	54000

Note: EST- Estimated

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